

Government of West Bengal
Food and Supplies Department
11A, Mirza Ghalib Street, Kolkata-700087

Memo No.1205-FS/Sectt./Food/14R-01/2013 (Pt.III)

Date: 26.03.2020

NOTIFICATION

To mitigate the economic hardship of the people consequent upon lockdown for preventing the spread of COVID-19 virus, the Government of West Bengal has decided to provide food-grains (rice and wheat/ fortified atta) to 7.88 Crore AAY, SPHH, PHH and RKSY-I beneficiaries at their respective prescribed entitlements including Special Package entitlements free of cost through the Public Distribution System for a period of 6 (six) months from 1st April 2020 to 30th September, 2020 in Public Interest.

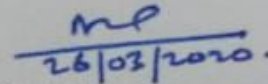
MR Distributors/Wholesalers/FPS owners should not henceforth deposit the cost of food-grains as per the prevailing practice. For claiming allowable commission and transport rebate, MR Distributors/Wholesalers will from now onwards submit their claim bills to DCF&Ss/ DDRs and FPS owners will submit their dealers commission bill to SCF&Ss/R.Os.

For food-grains which have already been lifted by the MR Distributors/Wholesalers/FPS owners for distribution in the month of April, 2020, the reimbursement of costs paid by the MR Distributors/Wholesalers/FPS owners will be processed separately on submission of claim bills.

RKSY-II beneficiaries will continue to get 1 Kg of rice at Rs.13/- per Kg and 1 Kg of wheat at Rs.9/- per Kg per month and the existing norms of payment by the MR Distributors/Wholesalers/FPS owners/beneficiaries will continue. The detailed procedure and modalities of submission of reimbursement claims for stocks already lifted for distribution in April, 2020 as well as bills for claiming transport charges and commission of the MR Distributors/Wholesalers/FPS owners from April, 2020 onwards will be notified in due course.

It is once again reiterated for the sake of abundant clarity that PDS beneficiaries can lift food grains at their respective prescribed entitlements including Special Package entitlements for the entire month at a time/single visit in terms of Notification No.3069-FS dated 22.07.2019.

This is issued with the concurrence of the Finance Department vide U.O. No. 4589/Gr. N dated 24.03.2020 and approval of the Competent Authority.

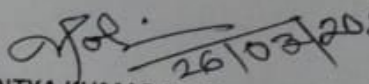

(MANOJ KUMAR AGARWAL)
Principal Secretary to the
Government of West Bengal

No. 1205/1(5) FS/Sectt./Food/14R-01/2013 (Pt.III)

Date: 26.03.2020

Copy forwarded for kind information to:

1. The Chief Secretary to the Government of West Bengal.
2. The Principal Secretary to the Hon'ble Chief Minister, Govt. of West Bengal.
3. Advisor to Hon'ble Chief Minister, Govt. of West Bengal.
4. The PS to Hon'ble MIC, Deptt. of Food & Supplies
5. The Sr. P.S. to the Principal Secretary & Commissioner, F&S Department.

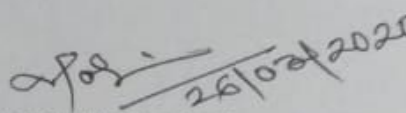

(ACHINTYA KUMAR PATI)
Additional Secretary to the
Government of West Bengal

No. 1205 / 2(5) FS/Sectt./Food/14R-01/2013 (Pt.III)

Date: 26.03.2020

Copy forwarded for kind information and an immediate necessary action to:

1. Special Secretary (IT) to the Govt. of West Bengal, Deptt. of Food & Supplies. He is asked to make necessary alterations in the on-line supply chain management for smooth issuance of Delivery Order by DCF&S and DDRs from April 1, 2020 onwards.
2. The Director, Dte. of DDP&S/Rationing/Finance/NCEC/Consumer Goods/Textiles & PDS/I & QC, Food & Supplies Deptt.
3. The District Magistrates (All).
4. The GM, FCI, Kolkata.
5. The DCF&Ss/DDRs (All).


(ACHINTYA KUMAR PATI)
Additional Secretary to the
Government of West Bengal.